

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K.13016/04/2014-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 27th September, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint (i) Shri Sanjay Agrawal, (ii) Shri Rajendra Chandra Singh Samant, and (iii) Shri Anil Kumar Shukla, to be Additional Judges of the Chhattisgarh High Court, in that order of seniority. The appointment of (i) Shri Sanjay Agrawal and (ii) Shri Rajendra Chandra Singh Samant, would be for a period of two years with effect from the date they assume charge of their respective offices. However, the period of appointment in respect of Shri Anil Kumar Shukla is with effect from the date he assumes charge of his office till 01st July, 2017.

mp
27/9/16

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

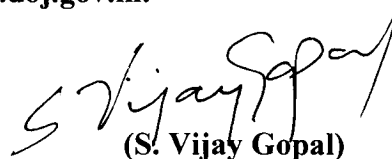
The Manager,
Government of India Press,
FARIDABAD

No. K. 13016/04/2014-US.II

Dated 27.09.2016

Copy to:-

1. (i) Shri Sanjay Agrawal, (ii) Shri Rajendra Chandra Singh Samant, and (iii) Shri Anil Kumar Shukla, C/o The Registrar General, Chhattisgarh High Court, Bilaspur.
2. The Secretary to Governor of Chhattisgarh, Raipur.
3. The Secretary to Chief Minister of Chhattisgarh, Raipur.
4. The Secretary to Chief Justice, Chhattisgarh High Court, Bilaspur.
5. The Chief Secretary, Government of Chhattisgarh, Raipur.
6. The Registrar General, Chhattisgarh High Court, Bilaspur.
7. The Accountant General, Chhattisgarh, Raipur.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Additional Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
11. PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(Desk)/US.I/S.O.(Desk).
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978